

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.5948/2016

MUSAMMAT GOMATI DEVI

Appellant

VERSUS

RAM DARAS & ORS.

Respondents

[ONLY I.A. NO.199920/2024-CLARIFICATION/DIRECTION is LISTED UNDER THIS ITEM]

Date : 02-12-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) Mr. Devvrat, AOR
Mr. Devesh Kumar Agnihotri, Adv.
Mr. Aditya Kumar Dubey, Adv.
Ms. Swati Setia, Adv.

For Respondent(s) Mr. Praveen Swarup, AOR
Mr. Sukhamrit Singh, Adv.
Ms. Aditi Singh, Adv.
Mr. Manoj Kumar Rajput, Adv.
Dr. Ravinder Kumar Singh, Adv.
Mr. Navneet Kansal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The civil appeal is directed to be listed for hearing in the month of January, 2025 along with the pending applications.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)